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IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.PET. 329/2011

IFCI FACTORS LTD

..... Petitioner

Through:

versus

KOUTONS RETAIL INDIA LTD

..... Respondent

Through: Mr. Raj Pal Singh, Dy. O.L. in person

CORAM:

HON'BLE MR. JUSTICE SUDERSHAN KUMAR MISRA

ORDER 17.12.2015

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OLR No. 383/2015

List on 16th February, 2016.

SUDERSHAN KUMAR MISRA, J

DECEMBER 17, 2015